Setting up of Industries in Hilly Areas

430 SHRI BACHI SINGH RAWAT 'BACHDA' : Will the Minister of INDUSTRY be pleased to state :

(a) the number of Public Sector Undertakings/ Industries set up in the hilly areas of Uttar Pradesh during the last three years.

(b) whether people of hilly areas have been given employment in them; and

(c) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) No Central Public Sector Undertaking/ Industry has been set in the hilly areas of Uttar Pradesh during the last three years

(b) and (c). Do not arise

Monitoring of Export Obligations Under EPCG

431 SHRI SULTAN SALAHUDDIN OWAISI :
SHRI JAI PRAKASH AGARWAL :

Will the Minister of COMMERCE be pleased to state :

(a) whether the Government have tighten its monitoring of export obligations under the Export Promotion Capital Goods during the current year:

(b) whether it is also closely monitoring export obligation under foreign collaboration approval clause,

(c) if so, the details thereof;

(d) whether his Ministry has sent notices to 38 companies for not meeting export obligations under the foreign collaborations approval clause during the last three years;

(e) if so, the outcome of these notices; and

(f) the steps taken to check such practices?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) to (c). Yes. Sir. Export Obligation imposed under Export Promotion Capital Goods Scheme and Foreign Collaboration Approval are being monitored on the basis of the returns. indicating export performances, submitted by firms.

(d) and (e). Yes, Sir. These cases are under adjudication for imposition of penalties as per terms and conditions of the Legal Undertakings filed by the companies against fulfilment of Export Obligation

(f) Close monitoring and review of the performance by the firms against their export obligation commitments through the returns filed and enforcing the conditions of the Legal Undertaking filed by the firms are steps taken to check such practices.

Benami Accounts in Banks

432 SHRI I.D. SWAMI : Will the Minister of FINANCE be pleased to state

(a) whether the Government are aware of the benami accounts having been opened in public sector banks particularly in Opera House Branch of Bank of India. Fort branches of the State Bank of Saurashtra and Sangli Bank and D.N. Road branch of Standard Chartered Bank:

(b) if so, the details thereof;

(c) the action taken against the officials found responsible for opening those bank accounts;

(d) the number of such more accounts in other banks in the private and public sector all over the country; and

(e) the steps proposed to be taken to check the opening of benami accounts in the bank?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) to (e). The information is being collected and will be laid on the Table of the House.

Development of Handicrafts

433 SHRI JAI PRAKASH AGARWAL : Will the Minister of TEXTILES be pleased to state .

(a) the number of proposals received from the Government of Delhi for promotion of handicrafts in the Capital during the last three years, year-wise;

(b) the number of proposals out of them pending or under consideration as on date;

(c) whether the Government have prepared any scheme for promotion of handicrafts in the capital of Delhi.

(d) if so, the details thereof; and

(e) the amount spent on the promotion of handicrafts in Delhi during the last three years and the current year till date?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) and (b). The scheme of the Government does not envisage any assistance to the State Governments directly including the State of Delhi for promotion of handicrafts. However, assistance is provided to State Corporation/Societies etc. The number of proposals received from Delhi State Industrial Development Corporation (the corporation looking after the promotion of handicrafts in Delhi) and from Delhi Tourism during the last three years is as under :-

Years	No. of proposal received
1993-94	2
1994-95	3
1995-96	1